

**NATIONAL CONSUMER DISPUTES REDRESSAL COMMISSION
GOVERNMENT OF INDIA**

Telephone No.24608711
Fax No.24651505

Upbhokta Nyay Bhawan
'F' Block, GPO Complex, INA
New Delhi – 110023

No.A-2/Listing/NCDRC/2020

20th March, 2020

OFFICE ORDER

The Hon'ble President, National Consumer Disputes Redressal Commission, is pleased to constitute the Benches to hear the urgent matters from 23.03.2020 to 15.04.2020, as under:-

23.03.2020 - Monday-	Bench No.1
24.03.2020 - Tuesday-	Bench No.2
25.03.2020 – Wednesday-	Bench No.3
26.03.2020 - Thursday-	Bench No.4
27.03.2020 - Friday-	Bench No.5
30.03.2020 - Monday-	Bench No.6
31.03.2020 - Tuesday-	Bench No.1
01.04.2020 – Wednesday-	Bench No.2
03.04.2020 - Friday-	Bench No.3
07.04.2020 - Tuesday -	Bench No.4
08.04.2020 - Wednesday -	Bench No.5
09.04.2020 – Thursday-	Bench No.6
13.04.2020 - Monday-	Bench No.1
14.04.2020 - Tuesday-	Bench No.2
15.04.2020 – Wednesday-	Bench No.3

Further, the Hon'ble Benches of the National Commission are also authorised to hold sittings on any day during the period, other than the days mentioned above, to pronounce the order(s).



(S. Hanumantha Rao)
Joint Registrar

Copy to:

1. Sr.PPS to Hon'ble President – for information
2. PSs to Hon'ble Members – with a request to bring the contents of the Circular to the notice of the Hon'ble Members.
3. Deputy Registrar/Assistant Registrars, NCDRC
4. Court Masters (Non-shorthand)
5. Section Officer (IT) – with a request to upload the Office Order on our website.